

**GOVERNMENT OF MEGHALAYA
HEALTH & FAMILY WELFARE DEPARTMENT**

No.Health.140/2020/9,

Dated Shillong, the 19th June,2020.

ORDER

In view of the gradual easing of the lockdown, that was imposed to tackle the COVID -19 situation in the State, the following health protocol for Saloons/Beauty Parlours is being issued for necessary information and compliance of all concerned :-

HEALTH PROTOCOL FOR SALOONS/ BEAUTY PARLOURS

General protocol for all Saloons/ Beauty parlours:

1. Persons showing symptoms like fever, cough and throat pain should not be allowed inside.
2. All saloons/ beauty parlours must have adequate facilities for hand washing/ hand sanitization. All customers should enter only after sanitizing their hands.
3. All saloon/ beauty parlour owners/ workers would be responsible for maintaining physical distance between the customers, and avoid crowding at all times.
4. Only basic services like hair cutting/ shaving would be allowed for now.
5. The procedure must not take more than 15-20 minutes.Longer procedures should be avoided.
6. People should not shake hands, come in direct contact or hug each other in greeting.
7. All barbers and beauticians must wear masks and gloves at all times. They must sanitize their hands, scissors, combs, before and after the procedure is carried out. Fresh blades and disposable gowns must be used for each customer. The cost of this protective gear can be added in the charges levied on customers.
8. The saloons/ beauty parlours must not allow those entering without masks or sanitising their hands.
9. They must ensure that regular sanitization of the saloons/ beauty parlours are carried out before and after business hours and also frequently touched parts like door handles/ knobs are regularly cleaned after every 1 or 2 hours.
10. There should be prominent health advisories displayed in the saloons/ beauty parlours in local languages.
11. A token system or appointment system can be setup so that there is no crowding at the saloon.
12. Saloons/beauty parlours must encourage cashless transactions,wherever feasible to minimise direct contact.
13. Garbage and waste disposal protocols as per CPCB must be ensured. There must not be any littering in their shops.
14. The people should be discouraged from sharing of cigarettes, bidis, chewing tobacco or betel nuts and leaves.
15. The entry and exit points should be kept separate, wherever possible.

Sd/-

Commissioner & Secretary to the Government of Meghalaya,
Health & Family Welfare Department

Memo No.Health.140/2020/9-A,

Dated Shillong,the 19th June ,2020.

Copy to:-

- 1.The Secretary to the Governor of Meghalaya,Shillong for kind information of Governor
- 2.The Private Secretary to Chief Minister,Meghalaya,Shillong for kind information of Chief Minister.
- 3.The Private Secretary to Deputy Chief Minister,Meghalaya,Shillong for kind information of Deputy Chief Minister.
- 4.The Private Secretary to Health Minister, Meghalaya, Shillong for kind information of Minister.
- 5.Private Secretaries to all Ministers,Meghalaya,Shillong for kind of Minister.
6. Chief Executive Members, Khasi Hills Autonomous District Council, Shillong/Garo Hills Autonomous District Council, Tura /Jaintia Hills Autonomous District Council, Jowai
7. Private Secretary to Chief Secretary for kind information of the Chief Secretary.
- 8.The Additional Chief Secretaries/ Principal Secretaries/ Commissioners & Secretaries/ Secretaries of all the Department,Government of Meghalaya.
- 9.Director of Health Services (MI)/(MCH &FW)/(Research),Meghalaya,Shillong.
10. Director of Information & Public Relation for wide circulation in the Print/Electronic media of the State.
- 11.The Director General of Police, Meghalaya, Shillong
- 12.Deputy Commissioners,
East Khasi Hills, Shillong/ West Khasi Hills, Nongstoin/Ri Bhoi District, Nongpoh / West Jaintia Hills District, Jowai / West Garo Hills District, Tura / East Garo Hills District, Williamnagar / South Garo Hills District, Baghmara/North Garo Hills, Resubelpara/South West Garo Hills, Ampati/East Jaintia Hills, Khliehriat/ South West Khasi Hills, Mawkyrwat.
- 13.Joint Director of Health Services (MCH & FW) I/c IDSP,Meghalaya,Shillong.
- 14.District Medical & Health Officer,
East Khasi Hills, Shillong/ West Khasi Hills, Nongstoin/Ri Bhoi District, Nongpoh / West Jaintia Hills District, Jowai / West Garo Hills District, Tura / East Garo Hills District, Williamnagar / South Garo Hills District, Baghmara/North Garo Hills, Resubelpara/South West Garo Hills, Ampati/East Jaintia Hills, Khliehriat/ South West Khasi Hills, Mawkyrwat.

By Orders etc.,



(T.G.Momin,MCS)

Joint Secretary to the Government of Meghalaya,
Health & Family Welfare Department